

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3437
ANSWERED ON FRIDAY, THE 18TH DECEMBER, 2015
[AGRAHAYANA 27, 1937 (SAKA)]**

BOGUS COMPANIES

QUESTION

3437. DR. KIRIT SOMAIYA:

Will the Minister of CORPORATE AFFAIRS

be pleased to state:

(a) whether his Ministry and Registrar of Companies (RoC), Mumbai has received complaints on bogus/ghost companies involved in irrigation, Public Works Department (PWD) and Maharashtra Sadan Scam of Maharashtra; if so, the details thereof;

(b) whether a list of 300 companies were submitted to his Ministry in the year 2012-13, if so, the details thereof and the action taken thereon;

(c) whether his Ministry has asked the Regional Director and RoC to investigate said matters and submit report; and

(d) if so, the details and status thereof?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS

(SHRI ARUN JAITLEY)

(a) The Ministry of Corporate Affairs has received certain complaints in this regard, which have been forwarded to respective Registrars of Companies for examination and necessary action as per the provisions of Companies Act, 1956.

(b) to (d) These complaints account for approximately 182 such companies, of which action has been taken against 77 companies in respect of non-compliance of provisions of the Companies Act, 1956. In the remaining companies, examination of documents /scrutiny is being carried by the respective Registrars of Companies.
